

ITEM NO.23

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 6226/2023

MAHESH KUMAR SINGH & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

C.A. No. 6227-6228/2023 (III-A)

Date : 01-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Satya Mitra, AOR  
Ms. Mugdha, Adv.  
Mr. Kamran Khwaja, Adv.

For Respondent(s)

Mr Binay Kumar, Adv.  
Ms Shweta Kumari, Adv.  
Mr Aaditya, Adv.  
Ms Pallavi Tiwari, Adv.  
Mr Nicky, Adv.  
Mr. Avinash Tripathi, AOR

Mr. Sumit Kishore, Adv.  
Mr. Sulabh Singh Chauhan, Adv.  
Mr. Aniket Kotnala, Adv.  
Mr. Ajit Kumar Ekka, AOR

Mr Alok Singh, Adv.  
Mr Raghwan R Panicker, Adv.  
Ms. Manju Jetley, AOR

Mr. Purvish Jitendra Malkan, AOR  
Ms. Dharita Purvish Malkan, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Kush Goel, Adv.

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UPON hearing the counsel the Court made the following  
O R D E R

C.A. No. 6226/2023

Service is complete on respondent nos. 1,3 and 4 but none has entered appearance.

Respondent no.2 is duly represented.

Respondent nos.5 to 13 have been deleted from the array of parties vide Court's order 17.12.2021.

C.A. No. 6227-6228/2023

Respondent nos.2, 9-14, 21 and 22 are duly represented.

Service is complete on respondent nos. 1,3 to 8, 16,17,23 and 25 but none has entered appearance.

Await Certificate of Service from High Court in respect of respondent nos. 15 and 18 to 20. Issue reminder.

List again on 2.5.2024.

APARNA AJITSARIA  
Registrar